

Ministry of Petroleum & Natural Gas dated 28.2.1994, ONGC is not considering the offer of the consortium led by M/s. P.J. Pipes & Vessels Ltd. in the ICP Heera Pipeline tender.

(e) and (f) SBHT Pipeline Project is expected to be completed by premonsoon 1995 as per schedule. Efforts are being made by ONGC to award contracts for completion of ICP Heera Project also by premonsoon 1995.

गुजरात के कस्बों में पेट्रोलियम उत्पादों के खुदरा बिक्री केन्द्रों के खोले जाने के लिए प्रस्ताव

6770. श्री कनकसिंह मोहनसिंह मंगरौला: क्या पेट्रोलियम और प्राकृतिक गैस मंत्री यह बताने की कृपा करेंगे कि

(क) गुजरात में उन शहरों / गांवों के नाम क्या है जहां पर रसोई गैस, पेट्रोल, डीजल और मिट्टी के तेल की खुदरा बिक्री और वितरण के लिए एजेन्सी / केन्द्र खोलने के लिये प्रस्ताव 30 अक्टूबर, 1993 की स्थिति के अनुसार सरकार के विचाराधीन है; और

(ख) वितरण / बिक्री केन्द्रों को खोलने के लिये की गई कार्यवाही का राज्यवार ब्यौरा क्या है?

पेट्रोलियम और प्राकृतिक गैस मंत्रालय के राज्य मंत्री (कैप्टन सतीश शर्मा): (क) पिछला विपणन योजनाओं से लंबित चले आ रहे स्थानों के अतिरिक्त गुजरात राज्य हेतु चालू विपणन योजनाओं के अंतर्गत सम्मिलित 53 खुदरा बिक्री केन्द्रों, 65 एलपाजी (रसोई गैस) तथा 12 एसकेओ-एलडीओ डीलरशिपों / डिस्ट्री-ब्यूशिपों का गुजरात राज्य के लिए गठित तेल चयन बोर्ड द्वारा चरणबद्ध रूप में चयन किया जा रहा है।

(ख) समग्र देश में चालू विपणन योजनाओं में सम्मिलित 1519 खुदरा बिक्री केन्द्रों, 623 एलपीजी (रसोई गैस) तथा 202 एसकेओ-एलडीओ डीलरशिपों / डिस्ट्रीब्यूटरशिपों के चयन के संबंध में राज्यवार / क्षेत्रवार तेल चयन बोर्डों के माध्यम से निर्धारित प्रक्रियानुसार कार्यवाही जारी है।

Discussions on Oil-Exploration with Singapore

6771. SHRI ANANTRAY DEVSHANKER DAVE: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the Hon'ble Minister of Petroleum and Natural Gas has visited Singapore recently;

(b) if so, whether the Hon'ble Minister had offered foreign investors in the field of oil exploration and development under the irreversible-liberal economic policy;

(c) whether any discussion was made in the field of oil exploration with the Singapore Government; and

(d) if so, what are the details of the discussion and the result therefrom?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH SHARMA): (a) to (d). A delegation led by the Minister of State for Petroleum and Natural Gas visited Singapore in the last week of March, 1994, to acquaint oil companies with the opportunities for investment in the oil and gas sector in India. Discussions were also held with the Economic Development Board of Singapore regarding prospects of prominent companies from Singapore participating in the petroleum sector in India.

गुजरात में रद्द की गई एल पी जी और पेट्रोल पम्प डीलरशिपें

6772. श्री कनकसिंह मोहन सिंह मंगरौला: क्या पेट्रोलियम और प्राकृतिक गैस मंत्री यह बताने की कृपा करेंगे कि:

(क) वर्ष 1992-93 में गुजरात में कितनी एल पी जी एजेंसियां एवं पेट्रोल पम्प की डीलरशिप रद्द की गई;

(ख) प्रत्येक मामले में उन्हें किन कारणों से रद्द किया गया;

(ग) रद्द की गई एजेंसियों और डीलरों के नाम क्या हैं?

(घ) क्या यह सच है कि डीलरशिप तथा

हिस्ट्री ब्यूटरशिप रद्द किये जाने के बाद भी कदाचार की शिकायतें मिल रही हैं; और

(ड) यदि हां, तो सरकार की उस पर क्या प्रतिक्रिया है?

पेट्रोलियम और प्राकृतिक गैस मंत्रालय के राज्य मंत्री (कैप्टन सतीश शर्मा): (क) से (ग) कदाचार, रूचि की कमी डीलरशिप समझौते के उल्लंघन आदि जैसे कारणों से गुजरात में 1992-93 के दौरान खुदरा बिक्री केन्द्र की 5 डीलरशिपों तथा एल०पी०जी० की एक डिस्ट्रीब्यूटरशिप को समाप्त किया गया;

(घ) जी नहीं।

(ड) प्रश्न नहीं उठता।

Increasing the Number of LPG Connections

6773. SHRI J.S. RAJU:

SHRI MISA R. GANESAN:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) what is the total number of applicants awaiting LPG connections from the States;

(b) what is the State-wise details of the waiting list for LPG; and

(c) whether there is any proposal under Government's consideration to increase the release of LPG connections?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH SHARMA): (a) and (b) A statement is annexed. (see below)

(c) Efforts are constantly on to give LPG connections to as many applicants and as early as possible. To do this, higher LPG availability is being planned by increasing the capacity of existing production sources and by putting up new plants and also augmenting the supply through imports.

Statement

Sl. No.	STATES	Number of applicants on the waiting list for LPG connections as on 1st January, 1994. (in lakhs)
1.	Andhra Pradesh	7.47
2.	Arunachal Pradesh	0.16
3.	Assam	1.26
4.	Bihar	2.71
5.	Goa	0.66
6.	Gujarat	7.98
7.	Haryana	3.78
8.	Himachal Pradesh	0.85
9.	Jammu & Kashmir	1.15
10.	Karnataka	5.32
11.	Kerala	4.25
12.	Madhya Pradesh	4.40
13.	Maharashtra	17.29
14.	Manipur	0.15
15.	Meghalaya	0.10
16.	Mizoram	0.13
17.	Nagaland	0.12
18.	Orissa	1.16
19.	Punjab	4.81
20.	Rajasthan	7.45
21.	Sikkim	0.10
22.	Tamilnadu	11.56
23.	Tripura	0.24
24.	Uttar Pradesh	13.43
25.	West Bengal	8.80
UNION TERRITORIES		
1.	Andaman & Nicobar	0.07
2.	Chandigarh	0.81
3.	Dadra & Nagar Haveli	0.01
4.	Delhi	6.66
5.	Daman & Diu	0.04
6.	Lakshadweep	0.00
7.	Pondicherry	0.28
TOTAL:		113.20